

No.C.18015/104/2023-UD&PA/Part
GOVERNMENT OF MIZORAM

URBAN DEVELOPMENT & POVERTY ALLEVIATION DEPARTMENT

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Dated Aizawl, the 14th March, 2024

To,

The Registrar General,
National Green Tribunal,
Farikot House, Copernicus Marg,
New Delhi – 110001.
Email: judicial-ngt@gov.in

Subject: **Submission of six-monthly progress report in respect of solid and sewage management– Regd.**

Sir,

With reference to the above and as directed by Para 59 of the Hon'ble NGT order dt. 8.12.2022 in O.A No. 606/2018- Compliance of Municipal Solid Waste Management Rule,2016, I am to furnish herewith six-monthly progress report ending December, 2023 in respect of solid and sewage management in Mizoram on behalf of the Chief Secretary, Govt. of Mizoram.

Enclosed: As stated

Y ours faithfully,



(LALMALSAWMA PACHUAU)

Secretary to the Government of Mizoram
Urban Development & Poverty Alleviation Department

Dated Aizawl, the 14th March, 2024

Memo No.C.18015/104/2023-UD&PA/Part

Copy to:-

1. Sr. PPS to Chief Secretary, Govt. of Mizoram.
2. Director General, National Mission for Clean Ganga, Ministry of Jal Shakti, 1st Floor, Major Dhyan Chand, National Stadium, India Gate, New Delhi – 110032, Email: dg@mcg.nic.in
3. The Chairman, CPCB Parivesh Bhawan, East Arjun Nagar, Delhi – 110032, Email: ccb.cpcb@nic.in
4. Secretary to the Govt. of India, Ministry of Housing and Urban Affairs, Maulana Azad Road, Nirman Bhawan, new Delhi-110011, Email: secyurban@nic.in
5. Director, UD&PA Department for information and upload in the official website
6. Member Secretary, MPCB
7. Guard File

(LALMALSAWMA PACHUAU)

Secretary to the Government of Mizoram
Urban Development & Poverty Alleviation Department

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COMPLIANCE REPORT ON NGT OA 806/2018 IN RESPECT OF MIZORAM

Sl No.	Directions of the Hon'ble National Green Tribunal	Compliance Report
A.	Solid waste management	
(a)	Waste Generation	Waste generation for urban, rural and other areas are annexed in Annexure 1
(b)	Waste processing	<p>A majority of households in Mizoram are engaged in the practice of home composting, utilizing thermocole boxes /compost pits and other suitable materials within their premises. This practice is prevalent especially in rural areas. The compost produced by these home composting initiative is primarily used for cultivation of fruits and crops as well as animal feed. This sustainable approach has significantly reduced the necessity for collection of wet waste and simultaneously contributes to nurturing the soil quality thereby fostering environmental conservation and promoting self sufficiency.</p> <p>Quantity of waste sold to scap buyers and dealers at the point of generation is roughly 6.98 TPD. Furthermore, quantity of waste sent for recycling/cement plant through PROs is 0.35 TPD</p> <p>Material Recovery Facility 74 TPD has been</p>

already installed at SWMC, Tuirial. Dry wastes are baled and sent to cement kiln free of cost. Material Recovery Facility 50 TPD is to be installed at Luangmual SWMC which is under construction and is expected to be functional in the near future.

Installation of Incenerator 10 TPD in Tuirial SWMC, is near completion.

Setting up of Material Recovery Facility is also included in the DPR for SWMCs in all District Headquarter towns.

Mechanical compost plant of 50 TPD has also been set up in Tuirial SWMC. Since, vermicomposting is sensitive to climatic conditions, it is not considered a feasible treatment of wet wastes in the State. Instead windrow composting has been proposed in the SWMCs to be set up in all District Headquarter towns.

With regard to quality of compost, Authorization was granted to KNOW WASTE agency and the quality of the compost was checked by ICAR (Indian Council of Agricultural Research) Kolasib.

Waste processing for urban, rural and other areas are annexed in **Annexure 1**

Since the terrain prevalent in the State limits the scope of enhancing the capacity of the existing Solid Waste Management Centers, decentralized SWMC is proposed to be taken up in larger urban towns such as Aizawl and Lunglei. Furthermore, construction of Solid Waste Management Centre is proposed for all urban towns under SBM (U) 2.0 to address the existing gap in waste processing. The Mission period for SMB 2.0 is 2026. All existing gaps are expected to be addressed by the end of the Mission period.

The state is actively engaged in ban of single use plastics (SUPs) in the state. Enforcement squads have been constituted in all district headquarters for carrying out monthly inspections. Banned products are confiscated and fines are collected from defaulters.

Extensive campaigns covering all ULBs are taken up. Campaigns include awareness in in creating awareness in schools and colleges

Mizoram Cleanliness Competition has been organized since 2017 to foster healthy competition among the towns and to prepare towns for All India Cleanliness Survey Swachh Survekshan.

To curb out Single Use Plastics, District Level Enforcement Squads have been constituted in all District Headquarters and monthly inspection is being conducted in all DHQs and numerous SUP items have been confiscated.

As part of an initiative to phase out SUPs and to create wider awareness, SBM(U) Mizoram has partnered with Shri. Vanlallawmzuala Varte Cleanliness Trekker during his Cleanliness Trekking Expedition. He collected more than 6000 plastic bottles during his trekking.

International Plastic Bag Free Day was observed on 3rd July, 2023 as the Launching Day of SUP Drive in the presence of Hon'ble Deputy Chief Minister & Chief Secretary. AMC area Inspection Team was flagged off by Deputy CM. More than 50 kgs of SUP items were confiscated on this day.

		<p>Capacity Building programme on SWM was held on 9.8.2023 for workers in SWMC.</p> <p>ECOMS was engaged for 3rd party monitoring of SWMC in terms of Specific Condition of Compliance to Environmental Stipulation and Environment Cell comprising of personnel expert in Environmental issues related to SWM has been established for AMC.</p> <p>Proposal for Construction of SWMC amounting to Rs 30.68 cr had been approved by MoHUA under SBM 2.0. The action plan focuses on addressing the gap in processing in all urban towns and enhancement of the existing SWMCs.</p> <p>Annexure 1a</p>
(c)	Legacy waste	<p>Remediation of Legacy Waste in the old dumping ground at Tuirial has been completed and the landfill has been covered and reclaimed by vegetation and trees, transforming it into a green space (1598.6 sq meter had been bio-mined and the rest is covered in landfill). Remediation at Aizawl completed on 5th May 2021 in accordance with Solid Waste Management Rules, 2016. There are no further legacy waste in Aizawl.</p>

		<p>Planting of trees have ben complied and the site is covered in vegetation. Mitigation of Foul smell has been complied.</p> <p>Legacy Dumpsite at Rengtetlangang was closed and remediation of 60,000 MT of Legacy Waste at Kolasibby way of landfill method has been completed on 31st May 2023 as per guidelines prescribed by CPCB with funds from SBM(U).</p>
B.	SEWAGE MANAGEMENT	
(a)	Sewage treatment	<p>Currently there is only one Sewerage Treatment plant inAizawl with a capacity of 10 MLD, connecting around 5207 households. Primary & Secondary Sewerage Networks of 45.95 Km Sewerage Network (SEW) are constructed. This is to remove Individual Septic Tank and Open/Pit Latrine system mostly used. Roughly 10% of the total capacity is being utilized and the discharge is monitored using online monitoring system and manual testing is done in the laboratory as per CPCB norms. Regular checking is being done by Mizoram Pollution Control Board and Central Pollution Control Board to ensure quality check and safe discharge.</p> <p>Due to issue of space constraint for soak pits and landslip issues, DRDO technology based Bio-digester (de-centralized) is</p>

being extensively used and small bore sewer (centralized) is being pursued due to the challenges posed by the terrain prevalent in the State.

To have a clean and safe environment, 'Sewerage and Septage Management' is executed under AMRUT. With this technology existing conventional septic tanks will be replaced by introducing biodigester (DRDO technology). It is a great way of promoting water reuse and recycling. This biodigester requires smaller space and does not require a soak pit. Therefore, it is more economical and eco-friendly.

Anaerobic Microbial Inoculum (AMI) manufacturing facility has been set up to culture the bacteria and reproduce them. Every household in the city would be able to utilize this facility although replacement of all septic tanks may not be possible,

Under the AMRUT reforms agenda, one of the main components is Model building bye-laws (MBBL) in which green buildings are a major point, and the city is preparing to achieve the Reforms Incentives by using this technology under AMRUT.

Production of 908 biodigester tanks and 1664 conversion of conventional septic tanks have already been completed. The

main advantage of biodigester is 90% of waste is treated inside the tank and the effluent is free of pathogens and solid waste, no further treatment is required and it is maintenance-free. The effluent can also be used for horticulture/arboriculture. The total project tender cost amounting to Rs. 13.28 crore. Setting up of Septage Management Unit including Anaerobic Microbial Inoculum (AMI) & Bio Digester Manufacturing Facility at Aizawl amounting to Rs. 3.61 Cr has been completed. Construction of Septage Management & Bio-digester Manufacturing at Aizawl with a project cost of Rs 3.67 Cr and Construction of Septage Management & Bio Digester Manufacturing at Aizawl Phase III amounting to Rs 6.0 Cr is in progress.

Under AMRUT 2.0 Small Bore Sewer System with STP facility is proposed for densely populated area of the city which is part of common watershed draining at TuikualLui with an estimated project cost of 39.22 Crore.

Furthermore, construction of STP is not considered the most viable option for other urban towns due to the difficulty in laying sewerage network in hilly terrain such as

		<p>Mizoram and the resultant huge financial implication. Technical input is sought from CPHEEO for Used Water component of SBM (U) 2.0 where grey water is proposed to be treated by constructed wetland method. This will ensure that natural streams are not polluted from sewage discharge.</p> <p>Action plan for Used Water Management under SBM (U) 2.0 has been approved by NARC under which FSTP is to be constructed in all district headquarters town and grey water is proposed to be treated using constructed wetland method. Details enclosed in Annexure 2.</p> <p>In addition, all villages in Mizoram has been declared Open defecation free (ODF) and soak pits are used to ensure that natural streams are not polluted by sewages.</p>
C	Ring Fencing account	
		<p>Tender for Construction of Solid Waste Management Centre at Siaha, Lawngtlai, Saitual and Lunglei -2 amounting to 27.92 Crore has been floated and is soon to be taken up. (Annexure – 3a,3b,3c & 3d)</p> <p>Proposal for upgradation of existing SWMC, IEC operation, Operation and maintenance, approach road etc has been finalized. Plan of Expenditure is</p>

	annexed in Annexure 4
D	Data for each City, Town
	Waste generation for Towns is annexed in Annexure 5

STATUS ON SOLID WASTE MANAGEMENT

No	Particulars	2023 Population Projection	Total estimated waste generation MTD	Status of segregation at source / SWMC	Total wastes treated MTD				Gap MTD
					At SWM centre	At the point of generation	Total treated	% Treated	
1	Aizawl	3,85,471	173.46	100%	120.83	37.15	157.22	90.64	16.242
2	Lunglei	74,897	22.5	100%	0	17.32	17.32	77.08	5.149
3	Champhai	43,004	12.9	100%	0	10.27	10.27	79.6	2.631
4	Kolasib	31,887	9.6	100%	5.4	3.29	8.69	90.52	0.91
5	Serchhip	27,796	8.3	100%	0	5.66	5.66	67.88	2.679
6	Mamit	15262	4.6	100%	0	3.06	3.06	66.83	1.519
7	Saitual	15264	4.6	100%	0	2.84	2.84	62.02	1.739
8	Khawzawl	14480	4.3	100%	0	3.96	2.96	68.14	1.384
9	Hnahthial	9442	2.8	100%	0	1.78	1.78	62.84	1.053
10	Lawngtlai	27365	8.2	100%	0	7.68	7.68	93.55	0.530
11	Siaha	32988	9.9	100%	0	8.68	8.68	87.71	1.216
12	Other Urban Towns	106252	32.0	100%	0	17	17	53.12	15.00
	TOTAL	7,84,108	293.16	100%	126.23	118.69	243.16	82.94	50.052
13	Rural	692315	107.6	100%	0	98.73	98.73	91.75	8.890
	GRAND TOTAL	14,76,423	401	100.00%	126.23	217.42	341.89	85.26	58.942

#Waste generated in Aizawl is estimated at 450grams per person day as per page 43 of the CPHEEO advisory on SBM (U) 2.0 guidelines

Waste generated for other towns and rural areas is estimated at 300grams per person day as per page 43 of the CPHEEO advisory on SBM (U) 2.0 guidelines

Abstract of Proposal under SBM (U) 2.0

Sl. No	Name of ULB	Population 2011	Projected Population 2026	Projected waste generation in TPD	Proposed processing CP (in TPD)	Proposed processing MRF (in TPD)	Proposed SLF (in TPD)	Total Cost (in Cr.)
1	Aizawl	2,93,416	4,12,685	185.71	11.47	4.25	30.27	17.68
2	Lunglei	57,011	80,185	24.06	1.60	0.72	3.92	2.58
3	Champhai	32,734	46,040	13.81	0.92	0.41	2.25	1.48
4	Kolasib	24,272	34,138	10.24	0.45	-0.12	1.67	0.44
5	Serchhip	21,158	29,758	8.93	0.60	0.27	1.46	0.96
6	Siaha	25,110	35,317	10.60	0.71	0.32	1.73	1.13
7	Lawngtlai	20,830	29,297	8.79	0.59	0.26	1.43	0.94
8	Saitual	11,619	16,342	4.90	0.33	0.15	0.80	0.52
9	Khawzawl	11,022	15,502	4.65	0.31	0.14	0.76	0.50
10	Mamit	11,617	16,339	4.90	0.33	0.15	0.80	0.52
11	Hnahthial	7,187	10,108	3.03	0.20	0.09	0.49	0.32
12	Lengpui	7,884	11,089	3.33	0.22	0.10	0.54	0.36
13	Tlabung	4,557	6,409	1.92	0.13	0.06	0.31	0.21
14	Vairengte	10,554	14,844	4.45	0.30	0.13	0.73	0.48
15	Kawnpui	7,732	10,875	3.26	0.22	0.10	0.53	0.35
16	Thenzawl	7,259	10,210	3.06	0.20	0.09	0.50	0.33
17	Sairang	5,950	8,369	2.51	0.17	0.07	0.41	0.27
18	Ngopa	5,701	8,018	2.41	0.16	0.07	0.39	0.26
19	Bairabi	4,320	6,076	1.82	0.12	0.05	0.30	0.20
20	N. Vanlaiphai	3,602	5,066	1.52	0.10	0.05	0.25	0.16
21	Darlawn	3,679	5,174	1.55	0.10	0.05	0.25	0.17
22	Zawlnuam	3,733	5,250	1.58	0.11	0.05	0.26	0.17
23	Farkawn	3,181	4,474	1.34	0.09	0.04	0.22	0.14
24	Kawthah	1,673	2,353	0.71	0.05	0.02	0.12	0.08
25	W. Phaileng	2,756	3,876	1.16	0.08	0.03	0.19	0.12
26	Khawhai	2,408	3,387	1.02	0.07	0.03	0.17	0.11
27	Biate	2,277	3,203	0.96	0.06	0.03	0.16	0.10
28	Phullen	2,299	3,234	0.97	0.06	0.03	0.16	0.10
							Total:	30.68

Action Plan of Used Water Management under SBM(U) 2.0								
Sl.No	Name of the ULB	2011 Census Population	Present Population (2023)	Current Household (2023)	2026 projected population	2026 projected households	Current Sewage Generation (MLD) for Core Area only	Projected sewage generation for 2026 (MLD) only for core area
1	2	3	4	5	6	7	8	9
1	Lunglei	57011	71435	15874	75369	16749	7.71	8.14
2	Champhai	32734	41016	9115	43274	9617	4.43	4.67
3	Kolasib	24272	30413	6758	32088	7131	3.28	3.47
4	Serchhip	21158	26511	5891	27971	6216	2.86	3.02
5	Siaha	25110	31463	6992	33195	7377	3.40	3.59
6	Lawngtlai	20830	26100	5800	27537	6119	2.82	2.97
7	Mamit	11617	14556	3235	15358	3413	1.57	1.66
8	Saitual	11619	14559	3235	15360	3413	1.57	1.66
9	Khawzawl	11022	13811	3069	14571	3238	1.49	1.57
10	Vairengte	7187	9005	2001	9501	2111	0.97	1.03
11	Hnahthial	3733	4677	1039	4935	1097	0.51	0.53
12	Zawlnuam	10554	13224	2939	13952	3101	1.43	1.51
13	Lengpui	7884	9879	2195	10423	2316	1.07	1.13
14	Kawnpui	7732	9688	2153	10222	2271	1.05	1.10
15	Thenzawl	7259	9096	2021	9596	2133	0.98	1.04
16	Sairang	5950	7455	1657	7866	1748	0.81	0.85
17	Tlabung	4554	5706	1268	6020	1338	0.62	0.65
18	Bairabi	4320	5413	1203	5711	1269	0.58	0.62
19	Darlawn	3769	4723	1049	4983	1107	0.51	0.54
20	N. Vanlaihphai	3602	4513	1003	4762	1058	0.49	0.51
21	Khawhai	2496	3127	695	3300	733	0.34	0.36
22	Biate	2277	2853	634	3010	669	0.31	0.33
TOTAL =		286690	359223	79827	379004	84223	39	41
* For Class-II & III take only 70% Population								

Sl.No	Name of the ULB	Septage generation at present per anum (KLD) *Only for frindge areas	Projected septage generation in 2026 per anum (KLD) *Only for frindge areas	Cesspool tankers already available, KL			Cesspool tankers requirement for 2026, 1.5KL capacity tanker	FSTP Capacity available at present, if any (KLD)
				ULB Owned	Private Owned	Total		
1	2	10	11	12	13	14	15	18
1	Lunglei	7.05	7.43	NIL	NIL	NIL	2	NIL
2	Champhai	4.05	4.27	NIL	NIL	NIL	1	NIL
3	Kolasib	3.00	3.16	NIL	NIL	NIL	1	NIL
4	Serchhip	2.61	2.76	NIL	NIL	NIL	1	NIL
5	Siaha	3.10	3.27	NIL	NIL	NIL	1	NIL
6	Lawngtlai	2.57	2.72	1	NIL	1	1	NIL
7	Mamit	1.44	1.51	NIL	NIL	NIL	1	NIL
8	Saitual	1.44	1.51	NIL	NIL	NIL	1	NIL
9	Khawzawl	1.36	1.44	NIL	NIL	NIL	1	NIL
10	Vairengte	0.89	0.94	NIL	NIL	NIL	1	NIL
11	Hnahthial	0.46	0.49	NIL	NIL	NIL	1	NIL
12	Zawlnuam	1.30	1.38	NIL	NIL	NIL	1	NIL
13	Lengpui	0.97	1.03	NIL	NIL	NIL	1	NIL
14	Kawnpui	0.96	1.01	NIL	NIL	NIL	1	NIL
15	Thenzawl	0.90	0.95	NIL	NIL	NIL	1	NIL
16	Sairang	0.74	0.78	NIL	NIL	NIL	1	NIL
17	Itabung	0.56	0.59	NIL	NIL	NIL	1	NIL
18	Bairabi	0.53	0.56	NIL	NIL	NIL	1	NIL
19	Darlawn	0.47	0.49	NIL	NIL	NIL	1	NIL
20	N. Vanlaiphai	0.45	0.47	NIL	NIL	NIL	1	NIL
21	Khawhai	0.31	0.33	NIL	NIL	NIL	1	NIL
22	Biate	0.28	0.30	NIL	NIL	NIL	1	NIL
TOTAL =		35	37				23	
* For Class-II & III take only 70% Population								

Sl.No	Name of the ULB	Cesspool tankers newly proposed for 2026 based on Gap Analysis*				I&D Infrastructure		
		Capacity, KL	No.	Amount (Rs. in Lakh)	Central Share (Rs. in Lakh)	Nos. of I&D Proposed	Dia. of pipe, mm	Length of I&D (km)
1	2	19	20	21	22	29	30	32
1	Lunglei	3	2	36.00	32	6	300	4.80
2	Champhai	3	1	18.00	16	5	300	3.60
3	Kolasib	3	1	18.00	16	5	300	3.60
4	Serchhip	3	1	18.00	16	5	300	3.60
5	Siaha	3	1	18.00	16	5	300	3.60
6	Lawngtlai	3	1	18.00	16	5	300	3.60
7	Mamit	3	1	18.00	16	4	250	2.40
8	Saitual	3	1	18.00	16	4	250	2.40
9	Khawzawl	3	1	18.00	16	4	250	2.40
10	Vairengte	3	1	18.00	16	4	250	2.40
11	Hnahthial	3	1	18.00	16	2	250	2.40
12	Zawlnuam	3	1	18.00	16	2	250	2.40
13	Lengpui	3	1	18.00	16	2	250	2.40
14	Kawnpui	3	1	18.00	16	2	250	2.40
15	Thenzawl	3	1	18.00	16	2	250	2.40
16	Sairang	3	1	18.00	16	2	250	2.40
17	Tlabung	3	1	18.00	16	2	250	2.40
18	Bairabi	3	1	18.00	16	2	250	2.40
19	Darlawn	3	1	18.00	16	2	250	2.40
20	N. Vanlaiphai	3	1	18.00	16	2	250	2.40
21	Khawhai	3	1	18.00	16	2	250	2.40
22	Biate	3	1	18.00	16	2	250	2.40
TOTAL =		66	23	414	372.60	100		93
* For Class-II & III take only 70% Population								

Sl.No	Name of the ULB	I&D Infrastructure				Sewer Network		
		No. of Pumping Stations	Capacity(Kl)	Amount (Rs. in Lakh)	Central Share (Rs. in Lakh)	Dia. of pipe, mm (Range)	Length of pipe (km)	Amount (Rs. in Lakh)
1	2	33	34	35	36	37	39	40
1	Lunglei	0	0	240.00	216	200	37.68	1884.21
2	Champhai	0	0	180.00	162	200	21.64	1081.86
3	Kolasib	0	0	180.00	162	200	16.04	802.19
4	Serchhip	0	0	180.00	162	200	13.99	699.27
5	Siaha	0	0	180.00	162	200	16.60	829.89
6	Lawngtlai	0	0	180.00	162	200	13.77	688.43
7	Mamit	0	0	120.00	108	200	7.68	383.94
8	Saitual	0	0	120.00	108	200	7.68	384.01
9	Khawzawl	0	0	120.00	108	200	7.29	364.28
10	Vairengte	0	0	120.00	108	0	0.00	0.00
11	Hnahthial	0	0	120.00	108	206	2.47	123.38
12	Zawlnuam	0	0	120.00	108	0	0.00	0.00
13	Lengpui	0	0	120.00	108	0	0.00	0.00
14	Kawnpui	0	0	120.00	108	0	0.00	0.00
15	Thenzawl	0	0	120.00	108	0	0.00	0.00
16	Sairang	0	0	120.00	108	0	0.00	0.00
17	Itabung	0	0	120.00	108	0	0.00	0.00
18	Bairabi	0	0	120.00	108	0	0.00	0.00
19	Darlawn	0	0	120.00	108	0	0.00	0.00
20	N. Vanlaiphai	0	0	120.00	108	0	0.00	0.00
21	Khawhai	0	0	120.00	108	0	0.00	0.00
22	Biate	0	0	120.00	108	0	0.00	0.00
TOTAL =				3095.00	0			7241.45
* For Class-II & III take only 70% Population								

Sl.No	Name of the ULB	Septage receiving facility proposed (KLD)*			Treatment Systems					Total amount required (Rs. in Lakh)	Total Central Share sought (Rs. in Lakh)
		Capacity, KLD	Amount (Rs. in Lakh)	Central Share (Rs. in Lakh)	Total Capacity of STPs Proposed, MLD	No. of STP Proposed	Capacity of individual STPs, MLD	Amount (Rs. in Lakh)	Central Share (Rs. in Lakh)		
1	2	41	42	43	44	45	46	47	48	49	50
1	Lunglei	15	25	18	3.60	3	1.2	648.00	583.20	949.00	854.10
2	Champhai	15	25	18	2.60	2	1.3	468.00	421.20	691.00	621.90
3	Kolasib	15	25	18	2.40	2	1.2	432.00	388.80	655.00	589.50
4	Serchhip	15	25	18	2.20	2	1.1	396.00	356.40	619.00	557.10
5	Siaha	15	25	18	2.60	2	1.3	468.00	421.20	691.00	621.90
6	Lawngtlai	15	25	18	2.00	2	1.0	360.00	324.00	583.00	524.70
7	Mamit	15	25	18	1.20	1	1.2	216.00	194.40	379.00	341.10
8	Saitual	15	25	18	1.20	1	1.2	216.00	194.40	379.00	341.10
9	Khawzawl	15	25	18	1.10	1	1.1	198.00	178.20	361.00	324.90
10	Vairengte	15	25	18	0.70	1	0.7	126.00	113.40	289.00	260.10
11	Hnahthial	15	25	18	0.40	1	0.4	72.00	64.80	235.00	211.50
12	Zawlnuam	15	25	18	1.10	1	1.1	198.00	178.20	361.00	324.90
13	Lengpui	15	25	18	1.10	1	1.1	198.00	178.20	361.00	324.90
14	Kawnpui	15	25	18	0.80	1	0.8	144.00	129.60	307.00	276.30
15	Thenzawl	15	25	18	0.80	1	0.8	144.00	129.60	307.00	276.30
16	Sairang	15	25	18	0.70	1	0.7	126.00	113.40	289.00	260.10
17	Tlabung	15	25	18	0.60	1	0.6	108.00	97.20	271.00	243.90
18	Bairabi	15	25	18	0.50	1	0.5	90.00	81.00	253.00	227.70
19	Darlawn	15	25	18	0.40	1	0.4	72.00	64.80	235.00	211.50
20	N. Vanlaiphai	15	25	18	0.40	1	0.4	72.00	64.80	235.00	211.50
21	Khawhai	15	25	18	0.40	1	0.4	72.00	64.80	235.00	211.50
22	Biate	15	25	18	0.20	1	0.20	36.00	32.40	199.00	179.10
TOTAL =		330	550	396	27.00	29		4860.00	4374.00	8884.00	7995.6
									in Rs	□ 88,84,00,000.00	
* For Class-II & III take only 70% Population											

I) Plan of Expenditure of 50 crore Ringfenced State Fund for Development of Solid Waste management Centres:

A) New Construction of Solid Waste Management Centre: (Tender floated)

No.	Name of Town	Project Cost (Rs. In lakh)
i)	Siaha	698.29
ii)	Lawngtlai	697.70
iii)	Saitual	698.00
iv)	Lunglei-2	698.01
	Sub Total-A	2792.00

B) Upgradation of Existing SWMCs:

No.	Name of Town	Project Cost (Rs. In lakh)
i)	Tuirial SWMC(AMC)	492.569
ii)	Champhai	397.690
	Sub Total-B	890.259

C) Construction of Approach Roads, Operation and Maintenance etc.

No.	Name of Town/Project	Items	Project Cost (Rs. In lakh)
i)	Lunglei-1 (NLCPR)	O&M	73.40
		External Power Supply	35.00
		Machineries & Plant	62.31
		Sub-Total	170.71
		Add 3% Contingency & Quality Control	5.12
		Total i)	175.83
ii)	Serchhip	O&M	73.40
		IEC & Capacity Building	19.42
		Approach Road	129.23
		EIA	29.13
		Sub Total	251.18
		Add 3% Contingency & Quality Control	7.54
		Total ii)	258.72
iii)	Khawzawl	O&M	73.40
		IEC & Capacity Building	19.42
		Approach Road	75.20
		EIA	29.13
		Sub Total	197.15
		Add 3% Contingency & Quality Control	5.91
		Total iii)	203.06

No	Particulars	2023 Population Projection	Total estimated waste generation MTD	Status of segregation at source / SWMC	Total wastes treated MTD				Gap MTD
					At SWM centre	At the point of genera tion	Total treated	% Treated	
1	Lengpui	10357	3.1	100%	0	1.678	1.68	54.02	1.429
2	Tlabung	5983	1.8	100%	0	0.970	0.97	52.50	0.825
3	Vairengte	13865	4.2	100%	0	2.247	2.25	54.16	1.913
4	Kawnpui	10158	3.0	100%	0	1.646	1.65	55.00	1.401
5	Thenzawl	9536	2.9	100%	0	1.545	1.55	54.20	1.315
6	Sairang	7817	2.3	100%	0	1.267	1.27	52.50	1.078
7	Ngopa	7490	2.2	100%	0	1.214	1.21	54.00	1.033
8	Bairabi	5675	1.7	100%	0	0.920	0.92	55.45	0.783
9	N. Vanlaiphai	4732	1.4	100%	0	0.767	0.77	56.66	0.653
10	Darlawn	4951	1.5	100%	0	0.802	0.80	53.00	0.683
11	Zawlnuam	4904	1.5	100%	0	0.795	0.79	53.00	0.676
12	Farkawn	4179	1.3	100%	0	0.677	0.68	56.25	0.576
13	Kawrthah	3694	1.1	100%	0	0.599	0.60	57.14	0.510
14	W. Phaileng	3621	1.1	100%	0	0.587	0.59	55.71	0.499
15	Khawhai	3279	1.0	100%	0	0.531	0.53	50.00	0.452
16	Biate	2991	0.9	100%	0	0.485	0.48	53.33	0.413
17	Phullen	3020	0.9	100%	0	0.489	0.49	55.00	0.417
	TOTAL	1,06,252	32	100.00%	0	17	17	53.12	15.0

GOVERNMENT OF MIZORAM
DIRECTORATE OF URBAN DEVELOPMENT & POVERTY ALLEVIATION
MIZORAM:AIZAWL

NOTICE INVITING TENDER

TENDER NOTICE NO: 10/DTE(UD&PA)/Tech/2023-2024: Aizawl the, 29th January, 2024

The Director, Urban Development & Poverty Alleviation Department, Aizawl, on behalf of the Governor of Mizoram, invites sealed tender on two envelope system from reputed and experienced Contractor/Government empaneled Firm for the work mentioned below:

Group No.	Name of work	Amount	Earnest Money	Period for completion
1	Construction of Solid Waste Management Centre at Siaha	Rs. 4,41,14,800	Rs. 8,80,000	24 months

Earnest money should be deposited along with the tender documents in the form receipt Treasury Challan/deposit at call receipt of a Scheduled Bank/fixed Deposit of a scheduled Bank/Demand Draft of a Scheduled Bank issued in favour of the Director, UD&PA Department, Mizoram.

The tender form and other details can be obtained from the Technical Branch, UD&PA Department, MINECO, Khatla, Aizawl, Mizoram or downloaded from the Department's website udpa.mizoram.gov.in or State Public Procurement Portal at tender.mizoram.gov.in on payment of Rs. 1500.00 during **office working hours** from 7th February, 2024.

Last date of submission of tender documents is 1:30 p.m. on 1st March, 2024 and shall be open on the same day at 2:00 p.m. in the office chamber of the undersigned.

Sd/- Dr. ANDREW H. VANLALDIKA
Director

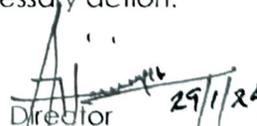
Urban Development & Poverty Alleviation
Mizoram, Aizawl

Memo N: D. 24013/4/2023(TECH)/DTE(UD&PA) :

Aizawl, the 29th January, 2024

Copy to:

1. P.S to Governor of Mizoram for information
2. P.S. to Hon'ble Minister, UD & PA for favour of information.
3. Sr. P.S to Secretary, UD & PA Deptt. for favour of information.
4. Director, I&PR Mizoram. He is requested to publish in 2 (two) Leading Local Newspapers and 1 (one) National Newspaper for 2 (two) consecutive issues. Simplified tender Notice is enclosed herewith.
5. Joint Director (Admn) & Nodal Officer State Public Procurement Portal, UD &PA Deptt. to upload in the State Public Procurement Portal at tender.mizoram.gov.in
6. Account Branch for favour of information.
7. Web Manager, UD & PA Deptt. for information and necessary action.
8. NIT Guard File/Notice Board


Director 29/1/24

Urban Development & Poverty Alleviation
Mizoram:Aizawl

No. D. 24013/3/2023(TECH)/DTE(UD&PA)
GOVERNMENT OF MIZORAM
DIRECTORATE OF URBAN DEVELOPMENT & POVERTY ALLEVIATION
MIZORAM:AIZAWL

NOTICE INVITING TENDER

TENDER NOTICE NO: 11/DTE(UD&PA)/Tech/2023-2024: Aizawl the, 29th January, 2024

The Director, Urban Development & Poverty Alleviation Department, Aizawl, on behalf of the Governor of Mizoram, invites sealed tender on two envelope system from reputed and experienced Contractor/Government empaneled Firm for the work mentioned below:

Group No.	Name of work	Amount	Earnest Money	Period for completion
1	Construction of Solid Waste Management Centre at Lawngtlai	Rs. 4,24,83,800	Rs. 8,50,000	24 months

Earnest money should be deposited along with the tender documents in the form receipt Treasury Challan/deposit at call receipt of a Scheduled Bank/fixed Deposit of a scheduled Bank/Demand Draft of a Scheduled Bank issued in favour of the Director, UD&PA Department, Mizoram.

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Director

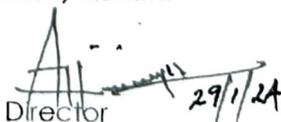
Urban Development & Poverty Alleviation
Mizoram, Aizawl

Memo N: D. 24013/3/2023(TECH)/DTE(UD&PA) :

Aizawl, the 29th January, 2024

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Director

Urban Development & Poverty Alleviation
Mizoram: Aizawl

No. D. 24013/5/2023(TECH)/DTE(UD&PA)
GOVERNMENT OF MIZORAM
DIRECTORATE OF URBAN DEVELOPMENT & POVERTY ALLEVIATION
MIZORAM:AIZAWL

NOTICE INVITING TENDER

TENDER NOTICE NO: 12/DTE(UD&PA)/Tech/2023-2024: Aizawl the, 29th January, 2024

The Director, Urban Development & Poverty Alleviation Department, Aizawl, on behalf of the Governor of Mizoram, invites sealed tender on two envelope system from reputed and experienced Contractor/Government empaneled Firm for the work mentioned below:

Group No.	Name of work	Amount	Earnest Money	Period for completion
1	Construction of Solid Waste Management Centre at Saitual	Rs. 4,22,62,800	Rs. 8,50,000	24 months

Earnest money should be deposited along with the tender documents in the form receipt Treasury Challan/deposit at call receipt of a Scheduled Bank/fixed Deposit of a scheduled Bank/Demand Draft of a Scheduled Bank issued in favour of the Director, UD&PA Department, Mizoram.

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Director

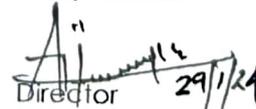
Urban Development & Poverty Alleviation
Mizoram, Aizawl

Memo N: D. 24013/5/2023(TECH)/DTE(UD&PA) :

Aizawl, the 29th January, 2024

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Director 29/1/24

Urban Development & Poverty Alleviation
Mizoram:Aizawl

No. D. 24013/2/2023(TECH)/DTE(UD&PA)
GOVERNMENT OF MIZORAM
DIRECTORATE OF URBAN DEVELOPMENT & POVERTY ALLEVIATION
MIZORAM:AIZAWL

NOTICE INVITING TENDER

TENDER NOTICE NO: 9/DTE(UD&PA)/Tech/2023-2024: Aizawl the, 29th January, 2024

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Group No.	Name of work	Amount	Earnest Money	Period for completion
1	Construction of Solid Waste Management Centre-2 at Lunglei	Rs. 4,24,97,700	Rs. 8,50,000	24 months

Earnest money should be deposited along with the tender documents in the form receipt Treasury Challan/deposit at call receipt of a Scheduled Bank/fixed Deposit of a scheduled Bank/Demand Draft of a Scheduled Bank issued in favour of the Director, UD&PA Department, Mizoram.

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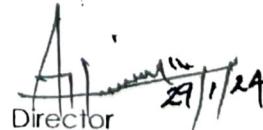
Director
Urban Development & Poverty Alleviation
Mizoram, Aizawl

Aizawl, the 29th January, 2024

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Urban Development & Poverty Alleviation
Mizoram:Aizawl